

SHRI MALLIKARJUN; Sir, I move:

"That the amendments made by the Lok Sabha in the Bill be agreed to."

The Question was put and the Motion was adopted.

**THE KHUDA BAKHSH ORIENTAL
PUBLIC LIBRARY (AMENDMENT)
BILL, 1980**

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS, EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): Sir, the Khuda Bakhsh Oriental Public Library (Amendments Bill, 1979, as introduced in the Rajya Sabha on 28-3-79, was passed by this august House on 20-11-80. This Bill has also been passed by the Lok Sabha on 3-12-81 with the following amendments:

"Enacting Formula

1. That at page 1, line 1, for 'Thirty-first' substitute 'Thirty-second'

Clause 1

2. That at page 1, line 4, for '1980' substitute '1981'."

I, therefore, move:—

"That the following amendments made by the Lok Sabha in the Khuda Bakhsh Oriental Public Library (Amendment) Bill, 1980, be taken into consideration, namely:—

'Enacting Formula

1. That at page 1, line 1, for "Thirty-first" substitute "Thirty-second"

Clause 1

2. That at page 1, line 4, for "1980" substitute "1981".'

The question was proposed.

SHRI SYED SHAHABUDDIN (Bihar): Mr. Vice-Chairman, Sir, with your permission, I would like to remind the Minister that in the course of the debate when the Bill was before us, both in this House and also in the other House, great concern was expressed about the management and administration of the Khuda Bakhsh Public Library and some specific suggestions were made for possible amendments in the Act to improve the administration. One specific suggestion that was made was about the constitution and composition of the Governing Board. Today for an institution of national importance is almost limited to State officials. The Governor of the State is the ex-officio Chairman and the Education and Finance Secretaries and the Commissioner of the Division are the Members. The suggestion made was that the Governing Board of an institution of this character should be national in composition so that the institution can be governed better, administered better. The fact is that nearly 90 per cent of the grant for the institution comes from the Central Government. Therefore, I wish to remind the hon. Minister and the Government whether they have considered the suggestion that was made and whether they propose to bring a suitable amendment to that effect.

श्री हुक्मदेव नारायण यादव (बिहार) :
श्रीमन्, यह खुदा बख्श लाइब्रेरी जो है, इसके सम्बन्ध में मेरा यही कहना है कि हम लोग वहाँ जाते हैं। व्यवस्था के सम्बन्ध में जो इन्होंने अभी कहा, संस्कार को उसकी व्यवस्था में पूरी तरह दिलचस्पी लेनी चाहिए ताकि व्यवस्था अच्छी हो, उसके रख-रखाव का हंग ठीक हो, किताबें ठीक हों, पढ़ने के लिये जाने वाले लोगों को सुविधा हो। जहाँ यह इतनी अच्छी लाइब्रेरी है अच्छी सब

[श्री हुक्मदेव नारायण यादव]

बात है लेकिन सरकारी व्यवस्था में कमजोरी होने के कारण इस पुस्तकालय का उपयोग सही ढंग से नहीं हो पाता है। सरकार यह बिल पास करे, यह अच्छी बात है लेकिन सरकार को उसकी व्यवस्था का संचालन ठीक ढंग से करना चाहिए ताकि लोग उसका ज्यादा से ज्यादा उपयोग कर सकें। एक अच्छे आदमी ने पुस्तकालय बनाया और उसको बना कर आपको दे दिया और अगर आप व्यवस्था दिलचस्पी से नहीं कर सकते हैं तो उसको अपने हाथ में लेकर चलाने का कोई महत्व नहीं रहता है। सरकार का इतना पैसा खर्च होता है थोड़ा और खर्चा करिये और आप उसका जितना विकास कर सकते हैं उतना उसका विकास भी किया जाय जिससे ज्यादा से ज्यादा लोगों को लाभ मिल सके। ऐसे पुस्तकालय बहुत कम हैं देश के अन्दर वहाँ पुरानी-पुरानी किताबों की चोरी न हो, कोई उठा कर भाग न जाय उन किताबों को जो अब मिलने वाली नहीं हैं, इन

So far as other suggestions made by the hon. Member to look into the proper functioning of the Library are concerned, Government is looking into them.

So far as additional allocation of funds is concerned, Sir, in the Sixth Plan Rs. 34 lakhs have been allocated. But for construction of building and other facilities, a proposal is before the Planning Commission to augment the allocation from Rs. 34 lakhs to even Rs. 74 lakhs. Government is fully conscious of the importance of such a library. Therefore, there is nothing much to add to this, Sir.

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): I am now putting the amendments to vote. The question is:

"That the following amendments made by the Lok Sabha in the Khuda Bakhsh Oriental Public Library (Amendment) Bill, 1980, be taken into consideration, namely:—

'Enacting Formula

1. That at page 1, line 1, for "Thirty-first" substitute "Thirty-second" Clause 1

2. That at page 1, line 4, for "1980" substitute "1981".

The motion was adopted.

SHRI MALLIKARJUN: Sir, at the moment the Governing Body consists of, of course, the Governor of Bihar as Chairman and also eminent scholars like Mr. A. J. Kidwai and Prot. H. S. Askari. So, at the moment, with the Government there is no plan to change the structure of the Governing Body.

SHRI MALLIKARJUN: Sir, I move:

"That the amendments made by the Lok Sabha in the Bill be agreed to"

The Question was put and the motion was adopted.